

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

C.P. No. 61/2002  
in  
O.A. No. 885/2000.

Tuesday, this the 29th Day of October, 2002.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice-Chairman,  
Hon'ble Smt. Shanta Shastry, Member (A).

T.V. Kunhikrishnan,  
L.D.C.,  
National Film Archive of India,  
Poona - 411 004.

.. Applicant.

( By Advocate Shri S.P. Saxena )

Versus

1. Shri Pawar Chopra,  
Secretary,  
Ministry of Information and  
Broadcasting, Shastry Bhavan,  
New Delhi - 110 001.
2. Shri L.K. Upadhye,  
Director,  
National Film Archive of India,  
Law College Road,  
Pune - 411 009.

.. Respondent/  
Contemnors.

( By Advocate Shri V.S. Masurkar ).

Order on Contempt Petition  
{ Per : Justice Shri Birendra Dikshit, Vice Chairman }.

As the order stands complied with, we would not like to proceed any further against Respondent No.2. Notice issued is discharged and the proceedings are dropped. As no notice has been issued against Respondent No.1, no proceedings will be take up against him.

2. Contempt Petition stands disposed of, with no order as to costs.

*b. shant*

( Smt. Shanta Shastry )  
Member (A)

*B. Dikshit*

( Birendra Dikshit )  
Vice Chairman.

H.